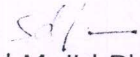


Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat  
Jammu/Srinagar

Notification  
Srinagar, the 15th September 2016

SRO 297. - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1939, the Government hereby appoint Shri Tabish Saleem, Tehsildar, Khari to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Ramban.

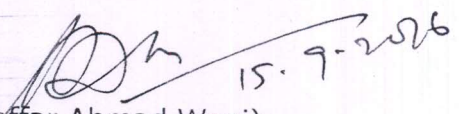
By Order of the Government of Jammu and Kashmir


  
(Abdul Majid Bhat)  
Secretary to Government  
Department of Law, Justice and PA

No. LD (P) 2007/Ramaban  
Copy to the:-

Dated: 15-09-2016

- 1 Commissioner/Secretary to Government, Revenue Department for information.
- 2 Divisional Commissioner, Jammu.
- 3 Registrar General, J&K High Court, Srinagar.
- 4 District Magistrate, Ramban. This is with reference to his letter No.DCR/PS/16/445-47 Dated 03-09-2016.
- 5 General Manager, Government Press, Srinagar for Publication in the extra ordinary issue of the Government Gazettee.
- 6 SRO Section with 7 S.C.
- 7 Concerned file.

  
(Muzaffar Ahmad Wani)  
Special Secretary to Government,  
Department of Law, Justice and PA  
(Fayaz)

  
15/09/16